

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/04/2019

T.A./260/22/2017

N JENA

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO:88

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. D.K. Behera

Notes of The Registry	Order of The Tribunal
	<p>This T.A. is taken up today. None is present on behalf of the applicant. Mr. D.K. Behera, Ld. Counsel for the BSNL is present. No one was present on behalf of the applicant on 25.01.2019 and the copy of the order dated 25.01.2019 was sent to the parties by Registered Post as noted by the Registry. Inspite of that no one was present on behalf of the applicant on 01.03.2019 and today also. In view of the above the T.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>